

[Sh. Kadambur M.R. Janardhanan]

asked about SC Governors and S.P.s etc. But let me state with pride in this august House that the honour of appointing a Harijan as the Chief Secretary goes singly to our MGR.

[English]

He was there for 3 years. That is our Tamil Nadu.

[Translation]

\*But today, Tamil Nadu is being turned into a place of communal clashes. That should be stopped. You must issue sincere warning to the IPS officers under you and to your partner Mr. Karunanidhi.

[English]

Gandhiji was born in North. But he lives in Tamil Nadu.

[Translation]

\*With these words, I conclude.

SHRI YUVRAJ (Katihar): Sir, the discussion on atrocities on Scheduled Castes and Scheduled Tribes is going on since yesterday and today the discussion is coming to a close whereas the discussion on communal disturbances lasted several hours for three days. It is an important matter and, therefore, more time should be allotted for its discussion with the consent of the Home. If it is not possible today, two-three hours can be allotted for discussion. On Monday. All Members are interested in it.

[English]

MR. CHAIRMAN: It can be decided at the BAC meeting. Because of lack of quorum, at one stage it was decided that since the Home Ministry Grants were being discussed and communal situation also was discussed and, therefore, a common reply

will be given by the Minister and he has given the reply. In that sense, take it that it has concluded. Let us proceed with this Discussion. Before that, Shri Upendra Nath Verma will make a statement regarding enhanced subsidy for Scheduled Castes under IRDP.

15.09 hrs.

#### STATEMENT BY MINISTER

#### Enhanced Subsidy for Scheduled Castes under Rural Development Programme

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): The House is no doubt aware of the Integrated Rural Development Programme (IRDP) which is one of the major poverty alleviation programmes with the objective of assisting families below the poverty line in rural areas to acquire income generating assets through a mix of subsidy and credit. At present, subsidy is provided at 25% for small farmers, 33-1/3% for marginal farmers, agricultural labourers, rural artisans and others. Scheduled Tribes families are eligible to draw 50% subsidy. The monetary limit for subsidy is Rs. 3,000 in normal areas, Rs. 4,000 in DPAP/DDP areas and Rs. 5,000 for tribals. Scheduled Caste families are eligible to draw subsidy limited to Rs. 3,000 or Rs. 4,000 and 25% or 33-3/3% of the total investments.

I have great pleasure in informing the House that the Government has taken a decision to enhance subsidy available to Scheduled Caste families under IRDP to 50% of the sanctioned project. The monetary ceiling of subsidy for Scheduled Caste families identified under IRDP has also been raised to Rs. 5,000. This, in effect, brings the benefits for Scheduled Caste families at par

\*Translation of speech originally delivered in Tamil.

with the benefits enjoyed by the Scheduled Tribe families under IRDP.

This decision will help increase the subsidy benefit under IRDP to about 8.5 lakh Scheduled Caste families in the current year itself. We hope that this step will go a long way to enable the Schedule Caste families to avail of IRDP programme benefits so that they can increase their income levels and ultimately cross the poverty line.

15.10 hrs.

#### DISCUSSION UNDER RULE 193

#### **Atrocities on Scheduled Castes and Scheduled Tribes—Contd.**

[English]

SHRI AMAR ROYPRADHAN (Cooch Behar): Sir, I rise to participate in this debate regarding the atrocities on Scheduled Castes and Scheduled Tribes. I thank Shri Vijay Kumar Malhotra who piloted this discussion and he termed it as "the continued atrocities on Scheduled Castes and Scheduled Tribes in the country". Really, it is not a question of today only. In the past also even when the Britishers were there, there were atrocities committed on Scheduled Castes and Scheduled Tribes people. For the last 42 years, there have been continued atrocities committed on Scheduled Castes and Scheduled Tribes people. So, it is not a new thing. These poor people, downtrodden people like the Scheduled Castes and Scheduled Tribes try to resist the oppression that was going to be made against them. At that time, the *Jagirdars*, the *Zamindars* and the landholders including the Police and the people who were in the Administration were coming together and taking part in the atrocities committed on the Scheduled Castes and Scheduled Tribes people.

Sir, we speak loudly about the condition of the Scheduled Castes and Scheduled Tribes people. We speak here and outside

the House also. We speak so many things. We speak about what Mahatma Gandhi said on this. We speak what Swami Vivekananda said in this regard. He said: "You Indians should not forget that these cobblers and scavengers are your brothers and sisters, they are your bloods, your brothers." Sometimes, we refer to Gurudev Rabindra Nath Tagore. Sir, you know it very well that it was in his poem, it was stated very clearly:

"Whom you like to keep behind  
he is pulling you behind more and more"

In reality, the atrocities are increasing day-by-day. Mere discussion will not help much. For the last 42 years, we have been discussing this issue so many times in this august House. What is the outcome? Today, my friends in the Opposition—my Congress friends there—are very vocal. But why was there so much of a backlog in Government services? I would like to put this question to them.

SHRI P.R. KUMARAMANGALAM (Salem): That is not the *alibi*. Better you pull up your friends there. First you pull them up.

SHRI AMAR ROYPRADHAN: I will do that. Coming to my point, just before the Lok Sabha elections were slated, the previous Government announced that 36,000 posts, which were the backlogs kept for so many years, would be filled up. Our hon. Finance Minister is sitting here. he may remember it. The backlog is still there. These posts must be filled up immediately. I have got the detailed report. I would like to remind the hon. Finance Minister that even in his Department i.e. the Reserve Bank of India, the other Nationalised Banks, the Life Insurance Corporation etc., even the four per cent scheduled castes people are not there in respect of Class-I and Class-II categories. As far as the Scheduled Tribes are concerned, not even 2 per cent of them are there in those categories while the reservation made in this regard is 15 per cent and 7 1/2 per cent respectively. The attitude of the Government must be changed. The bureauc-